

Central Administrative Tribunal  
Principal Bench: New Delhi

...

OA No. 1338/99

New Delhi, this the 25th day of August, 1999

Hon'ble Shri S.R. Adige, Vice-Chairman (A)  
Hon'ble Shri Kuldeep Singh, Member (J)

In the matter of:

1. Anil Rastogi,  
s/o Shri Prem Shanker,  
r/o 245, Gagan Vihar,  
Delhi.
2. Kapil Setia s/o Sh. T.K. Setia,  
r/o B-48, Paschim Vihar,  
Delhi.
3. Sushil Kumar Chokhani,  
s/o Sh. S.L. Chokhani,  
r/o 113, Shanti Doot Apartment,  
18, Vasundhra Enclave, New Delhi. ....Applicants

(By Advocate: Shri K.B.S.Rajan)

Versus

Union of India through:

1. The Secretary,  
Min. of Urban Development,  
Nirman Bhawan, New Delhi.
2. The Director General (Works),  
Central Public Works Department,  
Nirman Bhawan, New Delhi.
3. The Secretary,  
Union Public Service Commission,  
Dholpur House,  
New Delhi. ....Respondents

(By Advocate: Shri A.K. Bhardwaj )

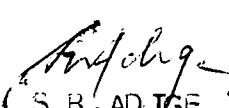
O R D E R (ORAL)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A):

Shri K.B.S.Rajan, counsel for applicants seeks  
permission to withdraw the present O.A. Permission is granted,  
and the O.A. is dismissed as withdrawn.

  
(KULDEEP SINGH)

MEMBER (J)

  
(S.R. ADIGE)  
VICE CHAIRMAN (A)

/naresh/